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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 373/2017 in T.P. No. 212/397-398/NCLT/AHM/2017 (New)  
C.P. No. 83/397-398/CLB/MB/2011(Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018**

Name of the Company: Yogesh Mehra & Ors.  
V/s.  
Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANIP A GANDHI	ADVOCATE	APPLICANT/P1	
2.	SAURABH SOPARKAR	SR. ADV.	R. NO. 1	} i/b. Vasni and Kishu
3.	SHAHEDA MADRASWALA	ADV.	R. NO. 1	
4.	SAIL THAKORE	ADV.	R. NO. 3&4	
5.	SHYAM KAPADIA	Adv	} Petitioner 1 i/b MKA & Co.	
6.	RASHID BOATWALA	Adv		
7.	RASHESH SANJANWALA	Sr. Adv	} Petitioner No. 2 i/b Cyril Amarchand Mangaldas	
8.	MANASA SUNDARRAMAN	Sr. Adv.		
9.	Mr. SAHIL SHAH	Adv	Pet No. 3 to 7	

**ORDER**

Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Shyam Kapdia with Learned Advocate Mr. Rashid Boatwala present for Original Petitioner no. 1. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Ms. Manasa Sundarraman present for Original Petitioner no. 2. Learned Advocate Mr. Sahil Shah present for Original Petitioners no. 3 to 7. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Original Respondent no. 1. Learned Advocate Mr. Salil Thakore present for Original Respondent no. 3 and 4.

On the request of both sides counsels.

List the matter on 23.03.2018.

**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 28th day of February, 2018.